

(b) and (c). The cost of pipes being imported for the Salaya-Viramgam-Koyali section of the crude oil pipeline project is about Rs. 14.17 crores.

The Kourkela Steel Plant is the only manufacturer of pipes of API quality required for the pipeline project. Supply of nearly 13,200 MTs of 18" diameter pipes for the Viramgam-Koyali Section has been made by Hindustan Steel Plant (HSL). Orders have been placed with HSL for 87,000 MT of 24" pipes for the Viramgam-Mathura Section. The delivery has to be completed by March 1979. If HSL is not able to keep upto this delivery schedule, certain quantity of pipes will be required to be imported for this Section also. This will be decided in consultation with HSL.

Oil Exploration in Jaisalmer Area

3213. SHRI S. R. DAMANI: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government has decided to stop oil exploration work in the Jaisalmer area;

(b) if so, the reasons thereof; and

(c) if not, the results of the work carried on so far and the prospects of finding oil in the region capable of commercial exploitation?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) No, Sir.

(b) Does not arise.

(c) Except for a small gas find at Manhera Tibba, which was not of commercial significance, no hydrocarbons have so far been found in Rajasthan. Drilling there is being temporarily suspended for reinterpretation of the available data, on which would depend the future course of action.

Dieselisation of Trains Running on Mangalore-Trivandrum Section

3214. SHRI VAYALAR RAVI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the heavy rush of passengers in the Mangalore-Trivandrum section of Southern Railway;

(b) whether Government propose to dieselise the trains in this section and include more compartments;

(c) if so, the details thereof; and

(d) other steps Government propose to take to increase the convenience of passengers there?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) An analysis of occupation of 29/30 Mangalore-Trivandrum Malabar Express and 47/48 Cannanore-Trivandrum Express has shown that these trains are overcrowded on certain sections.

(b) No.

(c) Does not arise.

(d) Arrangements are being made to augment the loads of 29/30 Malabar Express and 47/48 Cannanore-Trivandrum Express by two and one second class coaches respectively.

मध्य-प्रदेश में रेल लाइनों का सर्वेक्षण/निर्माण

3215. श्री राघव जी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में गत तीन वर्षों में कितन-कितन रेल लाइनों का सर्वेक्षण किया गया ;

(ख) उनमें से सरकार का विचार किन रेल लाइनों का निर्माण करने का है ; और

(ग) किन नई लाइनों का सर्वेक्षण कार्य अभी चल रहा है ?

रेल मंत्री (प्र० मधु बंडवले) : (क) पिछले तीन वर्षों के दौरान निम्न-लिखित नयी लाइनों आमान-परिवर्तन परियोजनाओं के लिए सर्वेक्षण किये गये थे :-

- (1) रायपुर-धमतरी छोटी लाइन खण्ड को बड़ी लाइन में बदलना ।
- (2) दिल्ली राजहरा से जगदलपुर तक नयी बड़ी लाइन ।
- (3) महोबा से खजुराहो तक नयी लाइन ।
- (4) हिरदागढ़ से घोड़ाड़ोंगरी तक नयी लाइन ।
- (5) रतलाम से बांसवाड़ा तक नयी लाइन ।
- (6) कोरबा से रांची तक नयी लाइन ।

(ख) हिरदागढ़-घोड़ाड़ोंगरी लाइन के हिरदागढ़-दमुआ भाग के निर्माण के संबंध में अनुमोदन प्राप्त हो चुका है। अन्य रेलवे लाइनों के निर्माण के काम को शुरू करने के प्रश्न पर विचार किया जा रहा है।

(ग) इस समय जवलपुर-गाँदिया लाइन का आमान परिवर्तन करके इसे बड़ी लाइन में बदलने के लिए सर्वेक्षण किया जा रहा है।

Decision to introduce decasualisation Scheme

3216. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether a decision was taken by the Railway Board to introduce decasualisation scheme for licensed porters at stations over Indian Railways;

(b) if so, whether this scheme has been implemented at all railway stations over Northern Railway and other Zonal Railways; and

(c) the details of stations over Northern Railway and other Zonal Railways where this scheme has not been implemented so far with reasons therefor?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) Yes.

(b) and (c). Yes, except at Allahabad Jn. station on the Northern Railway, where a Cooperative Society of the porters, M/s. Railway Station Porters' Cooperative Labour Contract Society Limited, Allahabad, is functioning. The question of introducing decasualisation scheme at this station is under consideration of the Railway Administration.

Congress M.L.As. appointed as High Court Judges

3218. SHRI OM PRAKASH TYAGI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the names of present High Court Judges who at any time before their appointment as judges were Congress M.L.As.;

(b) the years in which and the name of the State of which each of them was M.L.A.; and

(c) the date of appointment of each of them as a High Court Judge and the name of the High Court of which the appointment was made?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) to (c). The information is not readily available with Government. In view of the position given to judges of the High Courts in the constitution and of the policy